

Government on the working of the Overseas Construction Council of India, Bombay, for the year 1986-87.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-5689/88.]

12.12 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1987-88

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (General, for 1987-88.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1987-88

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 1987-88.

DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1985-86

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : I beg to present a statement (Hindi and English versions) showing the Demands for Excess Grants

in respect of the Budget (Railways) for 1985-86.

12.13 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Major Port Trusts (Amendment) Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 9th March, 1988 "
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Delhi Municipal Corporation (Amendment) Bill, 1988 which has been passed by the Rajya Sabha at its sitting held on the 10th March, 1988."
- (iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Delhi Administration (Amendment) Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 10th March, 1988."

BILLS, AS PASSED BY RAJYA SABHA

SECRETARY GENERAL : Sir I lay on the Table the following Bills, as passed by Rajya Sabha :

- (1) The Major Port Trusts (Amendment) Bill, 1988
- (2) The Delhi Municipal Corporation (Amendment) Bill, 1988